Advance	List
Sr. No. 3	

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

CONC No. 102/2017

Bajaj Allianz General Insurance Applicant(s)

Through:- Mr. Na

Mr. Nasir A Shalla, Advocate

V/s

Nusrat Begum and others

.....Non-applicant(s)

Through:- Mr. M. Saleem Mir, Advocate for

No-1

Mr. Mudasir Hussain, Advocate

for No-6.

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

This application is pending in this Court since 2017, but objections have not been filed till date.

Mr. M. Saleem Mir, learned counsel for non-applicant No. 1 and Mr. Mudasir Hussain, learned counsel for non-applicant No. 6 seeks and are granted four weeks' time to file objections.

List on 05.08.2020.

(Sindhu Sharma) Judge

SRINAGAR 23.06.2020 SUNIL-II